

**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD BENCHES, AHMEDABAD****LIST OF ORDERS TO BE PRONOUNCED ON 09-12-2024**

S.No.	ITA/MA/SA No.	Assessee name	Bench	Date of Hearing	Result
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Author : Dr BRR Kumar, VP			Co-Author : Ms. Suchitra Kamble, JM		
1	744/Ahd/2024	Brahmakshatriya Kanji Damji Hindu Sarvajanic Dharamshala Palitana Vs. CIT (E)	D	03.12.2024	Allowed

Author : Ms. Suchitra R. Kamble, JM			Co-author: Shri Makarand V. Mahadeokar, AM		
1	ITA 1098/Ahd/23	D/Omshiv Fabricshub Pvt. Ltd.	A	24.10.2024	Dismissed

Author : Ms. Suchitra R. Kamble, JM			SMC		
1	ITA 1197/Ahd/2024	Vardhabhai Jethabhai Patel	SMC	05.12.2024	Allowed
2	ITA 1643/Ahd/2024	Atul Dave	SMC	05.12.2024	Partly Allowed

Author : Shri T.R. Senthil Kumar, JM			Co-author: Shri Makarand V. Mahadeokar, AM		
1	ITA 302/Ahd/24	Kalubhai Chauhan	A	05.12.2024	Allowed for statistical purposes
2	ITA 978/Ahd/24	Keyur Rajeshbhai Agrawal	A	05.12.2024	Allowed for statistical purposes

Author : Shri Makarand V. Mahadeokar, AM			Co-author: Shri T.R. Senthil Kumar, JM		
1	ITA 1567/Ahd/24	Dawoodi Bohra Jamat Godhra	A	05.12.2024	Allowed

Author : Shri Makarand V. Mahadeokar, AM			Co-author: Shri Siddhartha Nautiyal, JM		
1	ITA 731/Ahd/24	Amjay Medimax India Pvt. Ltd.	B	03.12.2024	Allowed for statistical purposes

*Joel...*  
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ASSISTANT REGISTRAR  
आयकर अपीलीय अधिकरण  
INCOME TAX APPELLATE TRIBUNAL  
अहमदाबाद/AHMEDABAD